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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 20.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 249/16	TP 97/17	For compliance of office objections raised by registry	433(e)	Inter freight Forwarders Pvt. Ltd. Mumbai Vs Karuturi Global Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Asim Malik 9880915157	Represent Respondent	<u>Asim Malik</u>
2.	Lakshmi Menon & Raghvraam Cadambi for C. K. Nandakumar Law Chambers (9880073412)	Petitioner	<u>Lakshmi</u>

**ORDER**

Counsel for Petitioner Company is present. Rep. of Respondent Company is present. Mr. Asim Malik undertake to file vakalath for Respondent Company and also for filing objections. List it as a last chance on 17/11/2017.

  
Member (T)

  
Member (J)